

per annum. Data on advances of State Bank of India Group and each of the 14 nationalised banks to the priority sectors as at the end of June, 1972 and June, 1973, is set out in Statement-I laid on the Table of the House (Placed in Library. See No LT-6759/74) Similar data on their advances under the Scheme of Differential Rate of Interest as at the end of December, 1973 is set out in Statement-II laid on the Table of the House [Placed in Library. See No LT-6759/74]

The form of profit and loss account and balance sheet prescribed under the Third Schedule to the Banking Regulation Act, 1949, read with section 13 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 do not provide for disclosure of actual provisions made for bad and doubtful debts

**Expenditure incurred by Indian Airlines on Passenger Coach services  
Breakfasts and Lunches**

7443 SHRI SHANKERRAO SAVANT Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the amount of expenditure incurred by the Indian Airlines during 1971-72 and 1972-73 on its (i) passenger coach services to and from airports and on (ii) the breakfasts and lunches given to air passengers on board?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) The expenditure incurred on passenger coach services during 1971-72 and 1972-73 was Rs 48.10 lakhs and 49.65 lakhs respectively.

Indian Airlines do not have figures of expenditure incurred separately on breakfast and lunches served to passengers. During 1971-72 and 1972-73 the total expenditure on inflight meals was Rs 75.29 lakhs and Rs 113.31 lakhs respectively.

**Pilots resigned or Discharged from service in Indian Airlines and Air India**

7444 SHRI SHANKERRAO SAVANT Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) how many pilots from Indian Airlines and Air India have resigned from service or have been discharged or dismissed from service since August 1973, and

(b) how many Indian pilots have accepted service in foreign countries since August, 1973?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR)

(i) Name of Airlines	Number of Pilots resigned	Number of Pilots discharged or dismissed
Indian Airlines	2	3
Air India	3	

(b) None of the Indian pilots have applied through the Indian Airlines and Air-India for taking up appointment in foreign countries

**Forged Currency Rackets unearthed**

7445 SHRI P GANGADEB:  
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Will the Minister of FINANCE be pleased to state:

(a) whether forged currency rackets were unearthed in Kerala, Tamilnadu, West Bengal and Delhi, recently;

(b) if so the total number of forged hundred rupee notes seized; and

(c) the total arrests made and whether all the cases have been investigated and if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

(b) 1485 forged Hundred Rupee Notes were seized by Police in raids and another 36 were recovered in circulation.

(c) 17 persons have been arrested and all the cases are under investigation.

#### Trade pact with Bhutan

7446. SHRI P. GANGADEB:

SHRI SHRIKISHAN MODI:

Will the Minister of COMMERCE be pleased to state:

(a) whether any trade pact was signed with Bhutan on the 23rd March, 1974;

(b) if so, whether the agreement also includes details in regard to the implementation of "Chukha Hydro-electric Project" in Bhutan; and

(c) what other topics figures in the agreements?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). No trade pact between India and Bhutan was signed on 23rd March, 1974. However, an agreement relating to the Chukha Hydro Electric Project in Bhutan was signed between the two governments on the date mentioned above. A copy of the agreement is annexed to the Unstarred Question No. 6205 answered in the House on 5th April, 1974 by the Deputy Minister for Irrigation and Power.

#### Decline in Export of Spectacles

7448. SHRI RAMAVATAR SHASTRI: Will the Minister of COMMERCE be pleased to state:

(a) whether the export of spectacles has declined; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Yes, Sir. We are making in depth examination of the problems facing the export of this item.

#### Compensation for loss of money value deposited with Government as Provident Fund of Government Employees

7449. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether the value of a rupee as measured by the All India Industrial Workers Consumers Price Index showed decline of 19 per cent in one year from 1972 to 1973;

(b) whether the value of a rupee with 1960 as 100 was 47.6 paise in December, 1972 and 39.5 paise in December, 1973;

(c) whether the wholesale price index of Vanaspati showed a percentage of increase of 46.4 per cent from beginning of 1972 to the end of January, 1974 coal marked an increase of 8.6 per cent during period, kerosene oil 42.5 per cent and edible oils other than vanaspati 96 per cent; and

(d) if the answers to parts (a) to (c) above be in affirmative how Government are going to compensate the loss of money value of deposits with the Government as Provident Fund of the Employees since 1960, and if not, the reasons therefor?